

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

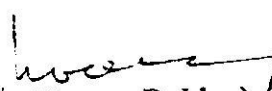
24608 — 24707
No. _____/Circulation/Genl./West/THC/2026

Dated, Delhi the 18 MAY 2026
at 12:20 PM

Sub.:- Complete Abstain of work by Lawyers on 18.05.2026.

Forwarded copy of letter dated 18.05.2026 received, on the subject cited above, from Delhi Bar Association, Tis Hazari Courts, Delhi for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Dr. Vijay Kumar Dahiya)
Principal District & Sessions Judge,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

